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Title: Regarding providing 90:10 centre-state sharing for development of smart city of Pasighat.

SHRI NINONG ERING (ARUNACHAL EAST): Hon. Madam Speaker, I would like to bring to your notice a very sensitive issue in regard to my State of Arunachal Pradesh. Arunachal Pradesh is among the Special Category State; and we are very grateful to the NITI Aayog that once again they have allowed the 90:10 Centre-State sharing...*(Interruptions)*

HON. SPEAKER: Mr. Hooda, you must understand how to speak.

...*(Interruptions)*

SHRI NINONG ERING : Madam, Pasighat has been selected among the 98 Smart Cities. What I would like to bring to your notice is that because of the pressure of China, the financial institutions like ADB, World Bank and JICA, are not financing on this issue. Hence similar to that of the NITI Aayog, we would request the Government that they should also take up the Smart City of Pasighat in the 90:10 ratio so that, at least, we can show to the people of North-East and specially from Arunachal Pradesh that Arunachal Pradesh is an integral part of India and special attention is very much necessary and the Act East Policy should be implemented on this issue. Thank you.

13.01 hours

(At this stage, Shri Deepender Singh Hooda came and stood on the floor near the Table.)

HON. SPEAKER: Now, Shrimati Krishna Raj. Conclude within a minute and not more than that.

...*(Interruptions)*

13.02 hours

(At this stage, Shri Deepender Singh Hooda went back to his seat.)

...*(Interruptions)*